

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-875(PB)/2020

IN THE MATTER OF:

M/s. Dhankalash Distributors Pvt Ltd	...	Applicant/Petitioner
Vs		
Arena Superstructures Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP).

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Naveen Kumar Advocate in IA-1660/2024 VC
For the SRA	:	Mr. Parth Bhatia, Mr. Prithu Garg, Mr. Shivam Singh, Advs. in IA-1660/2024.

ORDER

New IA-1660/2024

Ld. Counsel for the Applicant appeared through VC.

List the matter again **on 29.04.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)